

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 171 OF 2019 & IA No. 711 OF 2019

Dated: 17th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Jindal Power Limited

.... Appellant(s)

Versus

Power Grid Corporation of India Limited

.... Respondent(s)

Counsel for the Appellant(s) : Hemant Singh
Nishant Kumar
Lakshyajit Singh Bagdwal

Counsel for the Respondent(s) : Suparna Srivastava for R-1
P.V. Dinesh
Sindhu T.P
Mukund .P. Unny
R S Lakshman
Ashwini Kumar Singh for R-3

ORDER

List the matter on **05.11.2019**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK